

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/2309/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati, the ^{6th} April, 2022.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/408 dtd. 01.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.04.2022 and 12.04.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 08.04.2022 till the morning of 18.04.2022.** The Counsellor, Family Court, Nalbari and in her absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 2310-2311 /A, dated , 04-04-2022
Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)